

ITEM NO.30

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.10145/2016

NISHAN SINGH

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. REGIONAL
MANAGER

Respondent(s)

Date : 23-02-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AMITAVA ROY
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. Vijay Prakash, Adv.
Ms. Nidhi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As the learned counsel for the respondent is not present, let the matter be listed for final hearing on 26th March, 2018.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Assistant Registrar